

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4247
ANSWERED ON:22.03.2013
EXCLUSIVE ANNUAL PLAN FOR STS
Roy Shri Nripendra Nath

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has requested the States/UTs to prepare an exclusive annual plan to spend the outlay earmarked for the Scheduled Tribes (STs) population;
- (b) if so, the details thereof; and
- (c) the response of the States / UTs thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): The State Governments are required to prepare Annual Plans which covers all sectors including tribal development. In addition, as reported by Planning Commission, the State / UT Governments are requested to prepare Tribal Sub Plan as a strategy to channelize the flow of outlays and benefits from the general sectors in the Plan of States for the development of Scheduled Tribes at least in proportion to their population, both in physical and financial terms in the States/UTs as per the guidelines issued by the Planning Commission to the States / UTs in 2005. The State Governments allocate funds for their Annual Plans and also earmark allocations for their Tribal Sub Plans and they are expected to spend the entire outlay.